

ITEM NO.1

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.11072/2018

ALIGARH MUSLIM UNIVERSITY

Appellant(s)

VERSUS

HAR PRASAD (DEAD) THR LRS . & ORS.

Respondent(s)

WITH

C.A. No. 11071/2018 (III-A)

(I.A. No.160722/2018 - FOR DIRECTIONS) - LISTED

Date : 23-01-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT

HON'BLE MS. JUSTICE INDU MALHOTRA

HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s) Mr. Imtiaz Ahmed, Adv.
Ms. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
Ms. Farheen Fatima, Adv.
Mr. Ahmed Faraz, Adv.
M/s. Equity Lex Associates, AOR

For Respondent(s) Mr. Praveen Jain, AOR
Mr. S.K. Tyagi, Adv.

Mr. Tanmaya Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the Interlocutory Application with civil appeals itself
on 10.02.2020.

In the meantime, the appellant is at liberty to file the
rejoinder.

(MUKESH NASA)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER